

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 7  
TO BE ANSWERED ON 21<sup>ST</sup> JULY, 2015

PILFERAGE OF FOODGRAINS

7. SHRI P.K. BIJU:  
SHRI INNOCENT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total quantity of foodgrains lost due to pilferage in transportation and storage along with the value thereof during the last three years;
- (b) the measures taken by the Government to check such wasteful expenditure and loss of foodgrains;
- (c) whether any action has been taken against the defaulting officials of Food Corporation of India (FCI) including recovery of the losses; and
- (d) if so, the details thereof during the said period?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a): The year-wise details of quantity of foodgrains lost due to theft/pilferage in storage and value thereof during last three years in the Food Corporation of India (FCI) are as under:-

Year	No. of Case	Qty (In MT)	Amount involved (In Rs)
2012-13	02	8.1	1,52,800.00
2013-14	12	39.75	8,60,768.00
2014-15	06	91.65	10,96,180.00
Information is being collected regarding pilferage in transportation of foodgrains.			

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(b): The following remedial steps have been taken to curb/detect theft and pilferage in storage:

(1) Installation of CCTV cameras in 58 FCI depots has been done during 2013-14 for surveillance and better supervision to obviate the cases of theft. Integrated Security Surveillance System (Electronic Surveillance and man guarding) has been put in place in 7 depots in 2014-15.

(2) Installation of barbed wires fencing of boundary walls, provision of street lights in the godowns/complexes and proper locking of the sheds are being ensured by the perspective field offices.

(3) Security staff of FCI as well as other agencies like Home Guards, Directorate General of Resettlement (DGR) sponsored agency & Special Police Officers and state armed police are deployed for safety of stocks.

(4) Security Inspection as well as surprise checks of the depots are being conducted from time to time at various levels to detect and plug any security lapses.

(5) FIRs have also been lodged with the Police where pilferage has come to notice. Apart from this, departmental action including recovery of loss has been reported as a deterrent measure, wherever warranted.

(c) & (d): Yes, Madam. FIRs have been lodged and a total recovery of Rs. 13,10,900/- has been effected in the last three years. Details are at Annexure- I.

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ANNEXURE REFERED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO. 7 DUE FOR ANSWER ON 21.7.2015 IN THE LOK SABHA.

**STATEMENT SHOWING THE DETAILS OF THEFT/PILFEREGE CASES PERIOD FROM 1.4.2012 to 31.03.2013**

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/Quantity	Amount involved (Rs.)	Remarks.
	<b>North Zone / U.P. Region</b>				
1.	Food Storage Depot, (FSD), Dhamaura (U.P.)	14.08.2012	Theft of 160 Katta(80 qtls.) of wheat.	1,52,800/-	An amount of Rs.1,52,800/- has been recovered from the bills of Homeguards informed vide letter dated 15.4.2014 by Regional Office (RO) Lucknow.
2.	Mandi Yard Ravla District Office (D.O.) Sriganaganagar (Raj.)	28.9.12	Theft of 2 katta of wheat	Negligible	Two home guards caught with two katas of wheat for which FIR against home guards has been lodged on 29.9.2012
		2 cases	8.1 MT	1,52,800/-	1,52,800/- recovered

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Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)	Remarks.
	West Zone / M.P. Region				
1.	FSD, Itarsi (DO Bhopal)	09.05.2013	Theft of 27 qtls. of wheat.	42390.00	Investigation has been initiated. Theft 60 bags recovered out of 114 bags nearby depot and only 54 gunnies (empty) recovered.
2.	FSD, Itarsi (DO Bhopal)	09.06.2013	Theft of 68 bags of wheat (34 qtls)	53380.00	Complaint filed. FIR not lodged with police.
	East Zone / W.Bengal				
3.	FSD, Adra	30.05.2013	Theft of 132 bags of rice (62.98 qtls)	185808.00	Complaint filed.
	North Zone / Punjab				
4.	Agricultural Research and Development Corporation (ARDC), Kartarpur	7/8.5.2013	Theft of 160 bags wheat (80 qtls.)	Rs.170000/- Rs.75438/-	FIR lodged & amount recovered from the Home guards bills.
5.	Atwal open plint, Kartarpur	31.8.2013	Theft of 71 kattas wheat (35.50 qtls.)		FIR lodged. Loss recovered from Punjab Home Guard (PHG). Police investigation and joint investigation report awaited.
6.	Buffer Godown (BG) Malout	9/10.7.2013	Theft of 42 kattaswheat(21 qtls.)	Rs.44625/-	FIR lodged Loss recovered from PHG.
7.	Hired Godown (HG) Jaitu	11/12.8.2013	Theft of 78 bags wheat (39 Qtls.)	Rs.82875/-	FIR lodged. Loss recovered from PHG.
8.	FSD Balachaur Open plinth	8.8.2013	Theft of 109 bags wheat (54.50 qtls.)	Rs.109557/-	FIR lodged. Loss recovered from PHG.
9.	BG Malout, Open complex	½.10.2013	Theft of 14 kattas of rice (7.0 Qqtls)	Rs.19257/-	FIR lodged. Loss recovered from PHG.
10.	BG Malout, Open complex	-	Theft of 22 kattas wheat (11.00qtls.)	Rs.22375/-	FIR lodged. Loss recovered from PHG.
11.	BG Malout, Open complex	31.10.13 / 01.11.2013	Theft of 25 kattas wheat (12.05 (qtls.)	Rs.26563/-	FIR lodged. Loss recovered from PHG.
12.	Buffer Complex, Patiala	20.11.2013	26 wheat bags and 1 rice bags. (13.50 Qtl.)	Rs.28500/-	FIR lodged. Loss recovered from PHG.
		Total	397.53 Qtl. ( 39.75 MTs)	Rs.860768/-	Rs.579190/- recovered.

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STATEMENT SHOWING THE DETAILS OF THEFT/PILFEREGE CASES PERIOD FROM 01.04.2014 to 31.03.2015.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/Quantity	Amount involved (Rs.)	Remarks.
1	FSD Doraha (Punjab)	19/20.3.2014 (Detail of Case reported in Sept. 2014)	336 Rice katta (168 Qtl.)	5,00,808/-	FIR lodged
2.	Bihla Open Complex Barnala-2	10.3.2014 (Detail of Case reported in 2014)	241 Wheat bags (120.5 Qtl.)	2,56,063/-	Rs.2,56,063/- has been recovered from Punjab Home Guards reimbursement bill .
3.	Rohtak/BG Narwana (Haryana)	25.5.2014	123 wheat bags (61.5 Qtl.)	1,07,010/-	Rs.1,07,010/- has been with-held from the wage bills of Home Guards volunteers by D.O.Rohtak.
4.	FSD MogaPlingth No.1	5/6.9.2014	75 wheat bags (37.5 Qtl.)	65,250/-	Investigation has been initiated
5.	FSD N.Pannuwan	6/7.2.2015	91 wheat bags (45.5 Qtl.)	97,179/-	Investigation has been initiated
	<u>JAIPUR</u>				
1.	Rajsthan State Warehousing Corporation(RSWC), Goluwala Godown Shriganganagar	10.01.2015	wheat bags --- 50.50 Qtl. 101 Gunnies Bags ---	2,08,868/- 6,969/-	Rs.2,15,837/- has been recovered from RSWC Goluwala.
		Total	916.5 Qtl. (91.65 MT)	12,42,147/-	5,78,910.00

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